

(b) whether financial help will be accorded to all the Housing Projects of the Kerala Government, submitted to the Central Government?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). No project of the Kerala Government is under consideration of the Central Government. However, two schemes of the Kerala State Housing Board and one scheme of the Kerala State Government Corporation are under the consideration of Housing and Urban Development Corporation. Financial assistance will be provided if the schemes fulfil all the norms and conditions laid down by HUDCO in their guidelines.

#### **Sugar Exported by Sugar Factories and Foreign Exchange Earned**

3527. SHRI ANNASAHEB P. SHINDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the quantities of sugar exported by each sugar factory out of levy and levy-free sugar out of the production for the past three sugar years, foreign exchange earned and rupee profit or losses incurred in such exports?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Exports of sugar have been canalised through State Trading Corporation (STC) with effect from the 10th April, 1974. The sugar factories thus supplied sugar to the STC for export. Statement (I) indicating the quantities of sugar delivered for export by each sugar factory; and Statement (II) showing the foreign exchange and rupee profit earned and losses incurred, are laid on the Table of the House. [*Placed in Library. See No. LT-1334/77*].

#### **Cost of Sugarcane Cultivation**

3528. SHRI ANNASAHEB P. SHINDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any systematic studies have been undertaken to ascertain the present day cost of sugarcane cultivation in different areas;

(b) if so, the findings of such studies and how the present day costs of cultivation in different States compare with those prevailing during preceding 3 years; and

(c) statutory minimum cane price fixed by Government of India and the actual cost of cane cultivation for the last 3 years?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A Comprehensive Scheme for Studying the Cost of Cultivation of Principal Crops is being implemented by the Government of India in the different States of the country. Under the scheme, data on inputs and outputs are collected for various principal crops, including sugarcane, from a sample of farmers systematically chosen for the study.

Under the scheme, sugarcane has been studied in the States of Maharashtra and Uttar Pradesh during 1973-74 to 1976-77 in Punjab and Tamil Nadu during 1973-74 to 1975-76 and in Bihar during 1976-77. Study has also been taken up during 1977-78 in the States of Andhra Pradesh, Bihar, Maharashtra and Uttar Pradesh.

(b) and (c). The latest estimates of cost of cultivation/production of sugarcane available under the Comprehensive Scheme are given in the enclosed statement.

The statutory basic minimum price of sugarcane during 1973-74 was fix-